

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF CAR BAZAAR AUTOMOBILES PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>Car Bazaar Automobiles Private Limited</b>
2.	Date of incorporation of corporate debtor	20/12/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50102MH2011PTC225161
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office</b> Office No.3 & 4, 1st Floor, Building 24, Shastri Nagar, Vaibhav CHS, Goregaon (West) Mumbai 400104 INDIA
6.	Insolvency commencement date in respect of corporate debtor	<b>3<sup>rd</sup> March, 2023</b> (Copy of the order was made available to the IRP on 6 <sup>th</sup> March, 2023)
7.	Estimated date of closure of insolvency resolution process	<b>2<sup>nd</sup> September, 2023</b> (180 days from Insolvency Commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mahesh Kumar Gupta <b>IBBI/IPA-001/IP-P00478/2017-2018/10866</b>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C / O AEMG & Associates Chartered Accountants, 202, New Heera Panna Industrial Estate Opp Business Park, Near Virwani Industrial Estate, Goregaon (East), Mumbai -400063 (Maharashtra) Email - <a href="mailto:camkg59@gmail.com">camkg59@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C / O AEMG & Associates Chartered Accountants, 202, New Heera Panna Industrial Estate Opp Business Park, Near Virwani Industrial Estate, Goregaon (East), Mumbai -400063 (Maharashtra) Email - <a href="mailto:cirp.carbazaar@gmail.com">cirp.carbazaar@gmail.com</a> , <a href="mailto:camkg59@gmail.com">camkg59@gmail.com</a>
11.	Last date for submission of claims	<b>20<sup>th</sup> March, 2023</b> i.e 14 days from the date of the receipt of CIRP order on 6th March, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable at Present
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web:- <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Car Bazaar Automobiles Private Limited on 3<sup>rd</sup> March, 2023

The creditors of Car Bazaar Automobiles Private Limited are hereby called upon to submit their claims with proof on or before **20<sup>th</sup> March, 2023** to the Interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 6<sup>th</sup> March, 2023

Place: Mumbai

*M. K. Gupta*  
Mahesh Kumar Gupta

Interim Resolution Professional

IBBI/IPA-001/IP-P00478/2017-2018/10866

